

MOST IMMEDIATE/OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

48398-48403 TIS HAZARI COURT: DELHI

10 DEC 2024

No...../Misc.Attch.Trng./Gaz./2024

Dated, Delhi the

To

1. Sh. Deepak Garg, District Judge, Commercial Court-09, Central District, Tis Hazari Court, Delhi
2. Sh. Surinder S. Rathi, District Judge, Commercial Court-11, Central District, Tis Hazari Court, Delhi
3. Sh. Manoj Kumar Nagpal, District Judge, Commercial Court-13, Central District, Tis Hazari Court, Delhi
4. Sh. Rajkumar, ASJ-05, Central District, Tis Hazari Court, Delhi
5. Sh. Sushil Anuj Tyagi, ASJ-04, Central District, Tis Hazari Court, Delhi
6. Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Court, Delhi

Sub: Sub: Attachment of IAS (AGMUT:2023) Officer Trainees from 16.12.24 to 24.12.24.

Sir/Madam,

Please find enclosed herewith the Training Schedule of Three IAS (AGMUT:2023) Officer Trainees along with copy of letter No. F.11(49)/Admn/ LJ&LA/12/PF/9856-9861 dated 06.12.24, received from Govt. of NCT of Delhi, Deptt. of Law, Justice and Legislative Affairs with the request to provide training to the IAS (AGMUT:2023) Officer Trainers for 16.12.2024 and 17.12.2024.

It is also informed that Sh. Jagvinder Singh, Judicial Assistant, Protocol Branch, Central District, Tis Hazari Court, Delhi (Mobile No. is 9868265810) will be the Nodal Officer for the visit.

(Shefali Barnala Tandon)

Link Officer-in-Charge (Judicial Branch, Central)
For Principal District & Sessions Judge (HQs)
Delhi

48404-48412

Encl: As above.

No...../Misc.Attch.Trng./Gaz./2024

Dated, Delhi the 10 DEC 2024

Copy forwarded alongwith enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Pr. District & Sessions Judge, Rouse Avenue, with the request to make necessary arrangement to provide training to the probationers in CBI Courts, as per the details given in UTCS letter dated 26.11.2024 (Copy enclosed). The name and mobile number of the Nodal Officer of department along with the place of reporting by the DANICS Officers (Trainers) may be sent to Deptt. Of LJ &LA, Delhi Secretariat within three days.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 w.r.t their letter No.F.11(49)/Admn/ LJ&LA/12/9856-9861 dated 06.12.2024.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The IAS Officer Trainees (through Principal Secretary, LJ & LA, 8TH Level, C-wing, Players Building, Delhi Secretrait, I.P. Estate, New Delhi.)
6. The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making necessary arrangements.
7. PS to the undersigned.
8. The Website Committee, Tis Hazari Court, Delhi.
9. R & I Branch for uploading on LAYRES.

Link Officer-in-Charge (Judicial Branch, Central)
For Principal District & Sessions Judge (HQs)
Delhi

Encl: As above.

TRAINING SCHEDULE OF IAS (AGMUT:2023)

16.12.2024 (MONDAY)			
REPORTING TO NODAL OFFICER AT 10.00 A.M. THIRD FLOOR, ROOM NO. 302.			
VISIT TO COMMERCIAL COURTS AT TIS HAZARI COURT AT 10.30 A.M			
S. NO	Name of the Judicial Officer	Name of the IAS (AGMUT:2023) Officer Trainee	ROOM NO.
1.	Sh. Deepak Garg, District Judge, Commercial Court-09	Ms. Pebika Lego	309 Extn. Block
2.	Sh. Surinder S. Rathi, District Judge, Commercial Court-11	Sh. Omkar Rajendra Gundage	310 Extn. Block
3.	Sh. Manoj Kumar Nagpal, District Judge, Commercial Court-13	Ms. Pooja M.	402 Extn. Block
Lunch at 01.30 p.m. to 2.00 p.m. to be arranged by the Care-Taker, Tis Hazari Court, Delhi			

17.12.2024 (TUESDAY)			
REPORTING TO NODAL OFFICER AT 10.00 A.M. THIRD FLOOR, ROOM NO. 302.			
VISIT TO SESSIONS COURTS (CBI) AT TIS HAZARI COURT AT 10.30 A.M			
S. NO	Name of the Judicial Officer	Name of the IAS (AGMUT:2023) Officer Trainee	ROOM NO.
1.	Sh. Rajkumar, ASJ-05	Ms. Pebika Lego	209
2.	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Omkar Rajendra Gundage	119
3.	Ms. Shilpi Jain, ASJ-02	Ms. Pooja M.	350

GOVERNMENT OF NCT OF DELHI
DIRECTORATE OF TRAINING (UNION TERRITORIES CIVIL SERVICES)
Institutional Area, Vishwas Nagar Behind Karkardooma Courts, Delhi-110032
Phone: 20822455 Fax: 22308556 email: dutcs@nic.com

No.F.7(2)/2/2024/UTCS/TS-III/8625-633

Date: 26/11/24

To

The Pr. Secretary (Law),
Department of Law, Justice and Legislative Affairs,
Govt. of NCT of Delhi,
8th Level, C-Wing,
Delhi Secretariat, New Delhi-110002.

26 NOV 2024

Recd No: 10/24/24(14)

Sub:- Attachment of IAS (AGMUT: 2023) Officer Trainee from 16.12.2024 to 24.12.2024.

Sir,

1. Directorate of Training (UTCS) is the nodal department for conducting 51-week district training of IAS OTs (AGMUT Cadre). Presently, following IAS OTs (AGMUT: 2023) are undergoing their District Training as per approved training module.

S.No.	Name of the IAS Officer Trainee (AGMUT: 2023)	Contact No.
1.	Ms. Pebika Lego	7628059313
2.	Sh. Omkar Rajendra Gundage	8668894331
3.	Ms. Pooja M.	9739797061

2. Attachment with various departments of GNCT of Delhi is an integral part of the district training to give hands-on experience on basic functioning and role of various Departments. One such attachment is with Judiciary i.e. with Hon'ble High Court of Delhi and District Courts. The details of the attachment is as per the programme mentioned below: -

S.No.	Attachment with Department	Training details	Duration
1.	District Courts	To observe the Court procedure, Judicial System and Court Functioning, development of skills for the performance quasi-judicial function i.e hold trials, conduct enquires, record depositions, appreciate evidence, draw up orders and write judgements.	16.12.24 to 20.12.24
2.	Delhi High Court	To observe proceedings of Hon'ble High Court, understanding judiciary executive relationship, filing of affidavits, court digitization etc.	23.12.24 to 24.12.24

3. We shall be grateful if you could arrange to draw an attachment schedule for the OTs and send the same to this Directorate along with the details of Nodal Officer/in-charge of training.

4. This issues with the prior approval of competent authority.

Yours faithfully,

(Anita Bharal)

Assistant Director (Training-III)/

Course Coordinator

Cell No. 9810481242

email: adtrg3utcs.delhi@nic.in

contd....2...

For Secretary
Asst. Pooja Nayak
29/11/24
DS/AS
Ch. Jain
4/12/24



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8TH LEVEL, C-WING, PLAYERS BUILDING,
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No. F.11(49)/Admn/LJ&LA/12/PF/ 9856-9861
To

Dated: 6/12/24

Ld. District & Session Judge (HQ) Tis Hazari Courts Complex Delhi.	Ld. Principal Judge (HQ), Family Court, Dwarka court Complex Dwarka, New Delhi
Ld. Principal District & Session Judge cum Special Judge PC Act, CBI, Rouse Avenue Court, New Delhi	Ld. Pr. District & Session Judge South District, Saket Court Complex, New Delhi

Sub.: Attachment of IAS(AGMUT:2023) Officer Trainee from 16.12.2024 to 24.12.2024

Respected Sir/Madam,

This Department has been requested by the Directorate of Training (UTCS) for attachment of 03 IAS(AGMUT:2023) Officer Trainee in the Hon'ble High Court of Delhi, District & Session Courts from 16.12.2024 to 24.12.2024 (for 07 (five) days). In this regard, as requested by the Directorate of Training (UTCS), an attachment plan as given in the Annexure to this letter has been drawn.

You are, therefore, requested to arrange to provide training to the above named probationer as per the details given in UTCS letter dated 26.11.2024 (copy enclosed).

It is further requested that the name and mobile number of Nodal Officer alongwith the place of reporting by the above IAS(AGMUT:2023) Officer Trainee may be sent to this Department, at the earliest.

Yours sincerely,

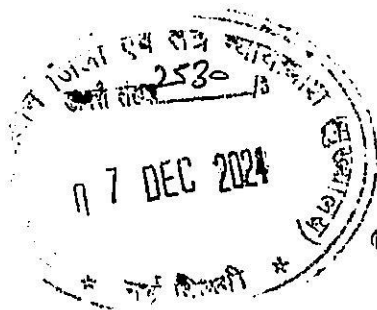
(PUNEET NAGPAL)
ADDL. SECRETARY(LJ&LA)

Dated: 6/12/24

Encl.: As above

No. F.11(49)/Admn/LJ&LA/12/PF/ 9856-9861
Copy to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi for information & necessary action please.
2. Asstt. Director (Trg.-III), Dte. Of Training (UTCS), Institutional Area, Vishwas Nagar, Delhi-110032 with reference to letter no. F. 7(2)/2/2024/UTCS/TS-III/8625-653 dated 26.11.2024. Vide email dated 03.12.2024 (copy enclosed), Hon'ble High Court of Delhi has already forwarded attachment plan for 03 IAS Officer Trainee.



OJC (Judl. Br.)

P. D. f. S. J. (Hqs)
06/12/24

(PUNEET NAGPAL)
ADDL. SECRETARY(LJ&LA)

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